

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA**

**SUB: LAL BAHADUR SHASTRI NATIONAL ACADEMY OF ADMINISTRATION, MUSSOORIE** - Nomination of Sri D.Ramkanth, Senior Faculty Member-II, Telangana State Judicial Academy, Secunderabad to participate as Training of Trainers (TOT) on the subject of **“Multi - Agency Coordination in Tracking Violence against Women and Children”** scheduled to be held from 20.01.2020 to 24.01.2020 at Lal Bahadur Shastri National Academy of Administration, Mussoorie - **Relief Arrangements - ORDERS - ISSUED.**

- Read:**
1. E-mail letter dated 08.01.2020 in ROC .No.46/2020/TSJA-Secunderabad from The Director, Judicial Academy.
  2. High Court's Proceedings order ROC.No.1563/SO/2019, dated 13.01.2020.

**ORDER ROC.No.197/2020-B.SPL., DATED: 17 .01.2020**

**The High Court is pleased to pass the following Orders:**

Sri D.Ramakanth, Senior Faculty Member-II, Telangana State Judicial Academy, Secunderabad, who was nominated to participate as Training of Trainers (TOT) on the subject of **“Multi - Agency Coordination in Tracking Violence against Women and Children”** scheduled to be held from 20.01.2020 to 24.01.2020 at Lal Bahadur Shastri National Academy of Administration, Mussoorie in the High Court's Proceedings 2<sup>nd</sup> read above, is hereby directed to handover charge of his post(s) to the officer mentioned in column number 3 against his name and proceed to participate in the said programme at Lal Bahadur Shastri National Academy of Administration, Mussoorie.

<b>SL. NO</b>	<b>NAME OF THE NOMINATED OFFICER WITH DESIGNATION</b>	<b>PRESIDING OFFICER PLACED IN FULL ADDITIONAL CHARGE IN THE ABSENCE OF OFFICER NOMINATED FOR TRAINING PROGRAMME</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>
1.	Sri D.Ramakanth, Senior Faculty Member-II, Telangana State Judicial Academy, Secunderabad.	Additional Director, Telangana State Judicial Academy, Secunderabad.

The officer mentioned in column number 3, will be in full additional charge of the post(s) mentioned in corresponding column number 2, during the period of absence of the above said officer who is nominated to participate in the above said Programme from 20.01.2020 to 24.01.2020 at Lal Bahadur Shastri National Academy of Administration, Mussoorie.

On return from the above said Programme, the officer mentioned in column number 2, will rejoin duty in his post(s).

- NOTE:**
1. The Proceedings is placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for relieving and reporting before the National Judicial Academy, Bhopal.
  2. **The nominated officer is entitled only for actual journey time.**

  
**REGISTRAR GENERAL  
FAC REGISTRAR (VIGILANCE)**

**To:**

1. The officer concerned.
2. The Incharge Officer.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Addl. Director, Telangana State Judicial Academy, Secunderabad.
5. The Senior Faculty Member-II, Telangana State Judicial Academy, Secunderabad
6. The Senior Faculty Member-I, Telangana State Judicial Academy, Secunderabad
7. The Deputy Director, Lal Bahadur Shastri National Academy, Mussoorie.
8. The Pay and Accounts Officer, Hyderabad.

**9. THE SECTION OFFICERS :**

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|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell   | c) E-Section        |
| d) Work Review Cell        | e) O.P.Cell         | f) B-Section        |
| g) Accounts Section        | h) Computer Section | i) D-Budget Section |
| j) Enquiry Cell.           |                     |                     |

High Court for the State of Telangana at Hyderabad.

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